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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR

OA No. 10/1999

Date of order: 10.12.1998

Manna Lal Bhil S/o Shri Mangal Ram Bhil, aged about 58 years, resident of House No. 2119, Near Mistri Khana, Jaipur-2, presently working on the post of H.S.G. I, Sorting Assistant, Jaipur Railway Mail Service, Jaipur

.. Applicant

Versus

1. The Union of India through the Secretary to the Govt. of India, Department of Posts, Dak Bhawan, New Delhi.
2. Chief Post Master General, Rajasthan Circle, Jaipur-7
3. Post Master General, Southern Region, Ajmer.
4. The Superintendent, Railway Mail Service, Ajmer.
5. Sub Record Officer, Railway Mail Service, Udaipur.

.. Respondents

Mr. P.N.Jati, counsel for the applicant

Mr. L.P. Singhal, proxy for Mr. K.N.Shrimal, counsel for the respondents

CORAM:

Hon'ble Mr. Ratan Prakash, Judicial Member

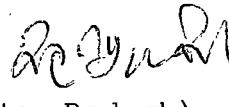
ORDER

Per Hon'ble Mr. Ratan Prakash, Judicial Member

Applicant herein Shri Manna Lal Bhil has approached this Tribunal to seek a direction against the respondents to make him payments of certain medical expenditure which were incurred by him on the treatment of his wife as at Ann.A2 to Ann.A5 alongwith the claim of the payment of TA bill of one of the attendant submitted to the respondents.

2. This application has originally been opposed by the

respondents. However, at the time of hearing, the learned counsel for the applicant stated that since the applicant has been granted the relief asked for in the OA, and this OA is, therefore, disposed of accordingly with no order as to costs.

  
(Ratan Prakash)

Judicial Member